

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-2354/ND/2019
IA/1970/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd

Vs.

Jarvis Infratech Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC Code, 2016

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

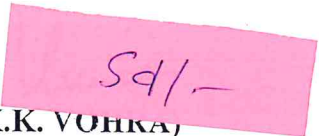
For the Respondent

: Adv. Govind Bhardwaj for RP

ORDER

In course of hearing, Ld. Counsel for the RP as well as RP appeared in person and submitted that the RP has not filed any application under Section 18 and the RP as well as his counsel having no knowledge about the IA-1970/2020, whereas from the averments made in that application, it appears this IA has been filed by the RP under Section 18, which shows that the parties are appearing in the matter without going through the facts mentioned in the petition.

Considering this fact, we are adjourning the matter for **07.01.2021** and the RP is warned not to behave like this in future otherwise the matter will be referred to IBBI.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-2354/ND/2019
IA/5253/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd

....Applicant

Vs.

Jarvis Infratech Pvt Ltd

.....Respondent

SECTION

U/s 7 IBC Code, 2016

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Govind Bhardwaj for RP

For the Respondent :

ORDER

List on 07.01.2021 .


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-2354/ND/2019
IA/4480/2020

IN THE MATTER OF:

Noble Cooperative Bank Ltd

Vs.

Jarvis Infratech Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC Code, 2016

Order delivered on 11.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

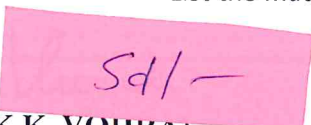
PRESENT:

For the Applicant : Adv. Govind Bhardwaj for RP

For the Respondent :

ORDER

List the matter on **07.01.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)